

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2731
(To be answered on the 1st December 2016)

SECURITY ARRANGEMENTS AT AIRPORTS

2731. PROF SAUGATA ROY
 SHRI RAM CHARITRA NISHAD
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Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to undertake a thorough overhaul of airport security and extend Central Industrial Security Force security cover to all airports in the country and if so, the details thereof;
- (b) whether the Government has ordered a security audit of 98 civil airports in the country and if so, the details thereof;
- (c) whether the Government has any proposal to de-link the expenditure incurred on security personnel, now borne by the airport developer, as security is a sovereign function;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to strengthen security at airports in the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a): Presently, Central Industrial Security Force (CISF) is deployed at 59 airports and at remaining airports the concerned State Police are deployed for security arrangements. The requirement of security at airports is reviewed by Bureau of Civil Aviation Security (BCAS), the regulatory authority for civil aviation security in the country, in consultation with other security agencies, and based on this security cover is provided.
 - (b): BCAS has conducted 91 security audits and 53 security inspections of operational airports within the country. Considering the sensitive nature of the security scenario and threat perceptions, findings from these audits cannot be placed in the public domain.
 - (c) & (d): The expenditure on deployment of CISF and State Police personnel deployed at airports for security arrangements is met out of Passenger Service Fees(Security Component) [PSF(SC)], which includes the recommendation to Ministry of Finance regarding deposition of PSF(SC) collections into the Consolidated Fund of India on a monthly basis.
 - (e): Considering the sensitive nature of security scenario and threat perceptions, specific information regarding these aspects cannot be placed in the public domain.